

21.12.2010

O.A.188/2008

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)**  
**Hon'ble Shri S. P. Singh, Member (A)**

List revised. Nobody is responding for the applicant. Shri K.K. Shukla, learned counsel for the respondents is present.

O.A. is dismissed for default and non-prosecution.

*S.P.S.*

**Member (A)**

*A.K.*

**Member (J)**

v

*copy to Member  
dated 21-12-2010  
Received  
29-12-2010*